

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 201- IA 763 of 2022  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant/ RP : Mr. Jaimin Dave, Adv. a/w. Ms. Hirwa Dave, Adv.  
For Omkara Assets Reconstruction  
Private Limited : Mr. Krishnendu Datta, Sr. Adv. Mr. Tanuj Sud, Adv.  
: Mr. Ajay Kumar, Adv. Ms. Harshita Ahluwalia, Adv.  
: Ms. Stuti Vatsa. Adv.  
For the Respondent No. 5  
SRA : Mr. Virender Ganda, Sr. Adv. Ms. Akansha Mathure, Adv.  
: Ms. Sreemantini Mukherjee, Adv. Mr. Vikas Mishra, Adv.  
: Mr. Kartik Nagarkatti, Adv. Mr. Varun Ahuja, Adv.

**ORDER**

**IA 763 of 2022**

During the hearing, Learned Sr. Counsel Mr. Ganda appearing for the Resolution Applicant undertakes to file affidavit giving all details about the legal entity and legal structure of the Resolution Applicant and also affidavit in compliance of Section 29 (A) to be filed.

During the hearing, Learned Counsel Mr. Vaishnav states that an application is pending with respect to the claim of the workmen, which were rejected and which needs to be decided. When the Bench raised the query with respect to the fate of

undecided claims of the workers which are pending in form of an application before this Bench, the Learned Sr. Counsel Mr. Ganda states that they shall take instructions as to what is the provisions in the plan for such contingent claims which may be decided after the approval of the plan. Learned Sr. Counsel Datta appearing for the lead CoC members states that on the issue whether the clause related to such undecided claims of the workmen can be shared with the present workmen whose claims are pending or not, he shall take instructions from CoC.

List on 21.12.2022.

-sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**